

3

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI




ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/140/2016  
NAME OF THE PETITIONER(S) : S. Reha Banu  
NAME OF THE RESPONDENT(S) : M/s Green House Promoters P. Ltd & 8 others  
UNDER SECTION : 397/398 and 237


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1.	Hari Prashanth for Mr. Jayaprakash	Petitioner	
2.	B. Dhanaraj	for R <sub>1</sub> to R <sub>4</sub>	
3.	Aerna Shankar for Anirudh Krishnan	for R <sub>5</sub> to R <sub>9</sub>	

**ORDER**

Counsels representing both the parties are present. Counsel for petitioner is permitted to make amendments in the cause title of the petition since the application is allowed for impleading the LR's of the deceased husband of the petitioner. Both the counsels stated that the matter is settled and prayed for time to file the terms of settlement. Time is enlarged at their request. Put up on 29.11.2017.

  
S Vijayaraghavan  
Member (Technical)

  
K Anantha Padmanabha Swamy  
Member (Judicial)